

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2017/285

Date: 24/06/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Man Singh Gurjar S/o Shri Kishan Lal Gurjar, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jaipur Bench, Jaipur is hereby accepted with effect from 14.06.2017 (A/N).

By Order,


REGISTRAR [ADMN.]

No: I/A(iii)(a)(10)/82/2016/1501

Date: 24/06/17

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
3. Concerned A.O.J. Rajasthan High Court, Jaipur Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri Man Singh S/o Shri Kishan Lal Gurjar, V/P Mundkasiya, Village-Paprada, Tehsil & District- Dausa.
8. Personal file.


REGISTRAR [ADMN.]